

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

**KAVI PROTEIN AND FEED PRIVATE LIMITED, OPERATING IN-POULTRY
FEED PRODUCTION BUSINESS, AT-NELAMANGALA TALUK OF BENGULURU
RURAL, KARNATAKA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Kavi Protein and Feed Private Limited (CIN: U52203KA2010PTC052591)
2.	Address of the registered office	No.26 Sindhi Colony, Second Floor, 1st Cross, J.C. Road Bangalore – 560002
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Kechanahalli Village, Nelamangala taluk, Bengaluru Rural District
5.	Installed capacity of main products/ services	Manufacturing of poultry pellet feed having production capacity of 7 tons per hour
6.	Quantity and value of main products/ services sold in last financial year	The Corporate Debtor has been under the CIR Process since 24 th January, 2023, Turnover for the year 2021-22 is Rs. 1,37,18,72,944/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be obtained from the RP through the following email id kpfpccirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id kpfpccirp@gmail.com
10.	Last date for receipt of expression of interest	25-03-2025
11.	Date of issue of provisional list of prospective resolution applicants	30-03-2025
12.	Last date for submission of objections to provisional list	04-04-2025
13.	Date of issue of final list of prospective resolution applicants	09-04-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14-04-2025
15.	Last date for submission of resolution	14-05-2025

Kavi Protein and Feed Private limited in CIRP


Pavita Vyas
Resolution Professional

	plans	
16.	Process email id to submit Expression of Interest	kpfpccirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Enterprise type: Small; Major Activity: Manufacturing; Udhyog Aadhar No.: KR03B0149548



PAVITRA VYAS
Resolution Professional of
Kavi Protein and Feed Private Limited
Regn. No. IBBI/IPA-002/IP-N01144/2021-2022/13844
AFA Valid till 31st December 2025
Address: F-1, Manoj Arcade, Guruwarpeth,
Tilakwadi-590006.

Date: 10-03-2025
Place: Belagavi

Kavi Protein and Feed Private limited in CIRP



Pavitra Vyas
Resolution Professional